

BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 185 of 2024 (EZ)

Subhas Debnath & Ors

....Applicants

-Versus-

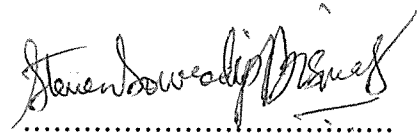
The State of West Bengal & Ors.

...Respondents

INDEX

S.N.	Particulars	Page No.
1.	Counter Affidavit on behalf of Amitava Dutta	1-7
2.	Annexure -A Copy of the said Audit report, Trade License , Udyam Registration Certificate, Income Tax return copy and GST registration documents	8-31

Filed by :-



Advocate

High Court, Calcutta



BEFORE THE NATIONAL GREEN TRIBUNAL, KOLKATA

O. A. No. 185 of 2024 (EZ)

Subhas Debnath & Ors

....Applicants

-Versus-

The State of West Bengal & Ors.

...Respondents

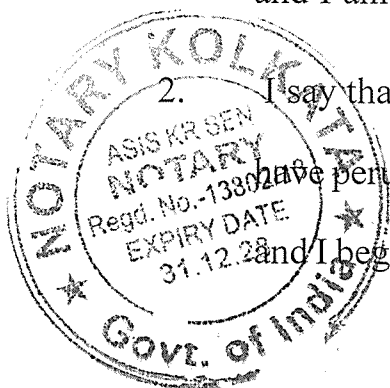
Counter Affidavit on behalf of the Respondent No. 4

in compliance of order dated 14.11.2024

I, Amitava Datta, son of Late Manindra Nath Dutta, aged about 70 years, by faith- Hindu, by occupation- Business, residing at Mathapur 1st Lane, Goswamipara, Nabadwip, District – Nadia, Pin 741 302 do hereby solemnly affirm and says as follows :-

1. I am the Secretary of the respondent no. 4 herein and as such I am well acquainted with the facts and circumstances involved in the present case and I have been duly authorized by said respondent no. 4 herein to make and affirm the present affidavit on its behalf and I am competent to do so.

2. I say that a copy of the letter petition was obtained by me and I have perused the same and noted the contents and purports thereof and I beg to oppose the same in the manner appearing hereinafter.



-X-

3. I say that I have been advised to deal with such statements and/or contentions and/or allegations made in the said letter petitioner and save and except what are the matter of record and save and except what would appear therefrom, I deny and dispute each and every contentions made therein and I put the applicants to the strict proof thereof.
4. With reference to the contents made in paragraph no. 1 of the said letter petition, I say that the contents made therein are not admitted to be correct and as such denied in seriatim. It is denied that the Nabadwip Co-Operative Bricks & Pottery Society Limited is already extinct as alleged or at all. It is also further denied that the said society does not carry out any work or that the board of the said society is invalidated. It is further denied that the Annual General Meeting are called on in the said society or that the annual report/ audit report of the said society is doubtful as alleged or at all. I say that the allegations made in the said paragraph under reference are baseless , concocted and motivated. It is stated that last annual general meeting of the said society held on 18th December, 2023 wherein 20 members of the society attended.

The Statutory Audit report & Statement of accounts for the year 2023-2024 dated 17.09.2024 clearly indicates that maintenance of



-X-

books and records of the society was very much satisfactory. The said society has valid trade licences and Udyam Registration Certificate. The Society had filed its Income Tax Return for the Assessment Year 2024-25 on 11th November, 2024. The society registered under the relevant provisions of the CGST Act, 2017. The society is active and carrying on its day to day activities for the benefit of its member.

Copy of the said Audit report, Trade License , Udyam Registration Certificate, Income Tax return copy and GST registration documents are annexed herewith and are marked with letter "A".

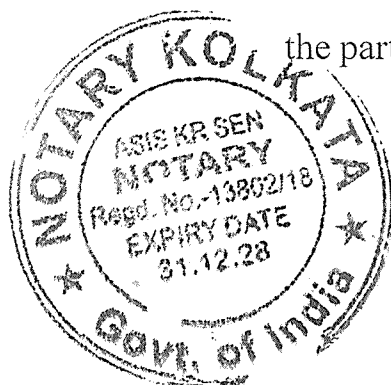
5. With reference to the contentions made in paragraph no. 2 and 3 of the said Letter petition, I say that the contentions made therein are not admitted to be correct and as such denied in seriatim. It is stated that the answering respondent society is constituted under the provisions of West Bengal Co-Operative Societies Act, 2006 and as such the question being a defaulter under the West Bengal Societies Registration Act does not and cannot arise at all. It is, however, denied that the answering respondent is defaulter under any provisions of any law. It is denied that the society does not



-X-

have any office or that the answering respondent is a paper society as alleged or at all.

6. With reference to the contentions made in paragraph no. 4 of the said Letter petition, it is stated that save and except what are the matter of record and save and except what would appear therefrom, I deny and dispute each and every contentions made therein. It is stated that by a registered deed of conveyance dated 20th July 1963 executed between Bholanath Ghosh and Nabadwip Co-Operative Bricks & Pottery Society Limited and registered in the office of the District- Sub- Registrar Krishnanagar recorded in Book No. 1, Volume No. 21, pages- 26 to 28 being no. 2740 for the year 1963, the Nabadwip Co-Operative Bricks & Pottery Society Limited had purchased all that 1 acre and 35 decimal of land situated in Mouza- Bablari Dewanganj, Khatian- 290, RS & LR Dag No. 789 , Police Station – Nabadwip, District- Nadia. Since the date of purchase, the said Nabadwip Co-Operative Bricks & Pottery Society Limited was in peaceful possession of the said land and said land was mutated in records of the Block Land and Land Reforms Officer under the classification “Itkhola”. The land in issue was never a natural pond. The said land had always been the part of the bricks filed and soil of the said land had been used



-X-

by the said Nawadip Co-operative Bricks & Pottery Society Limited for the purpose of manufacturing of bricks. Be it mentioned that by two separate registered deed of conveyance dated 24th December, 2021 registered in the office of the Additional District Sub- registrar, Nabadwip, Nadia, the answering respondents have sold 91 decimal and 36 Decimal of land to Samir Banerjee and Soumya Banerjee respectively. The answering respondents states that the allegations made in the said letter petition is absolutely baseless, motivated and without any merit.

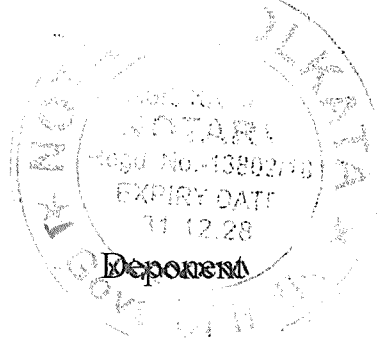
7. With reference to the contentions made in paragraph no. 5 to 8 of the said letter petition, I say that the contentions made therein are not admitted to be correct and as such denied in seriatim. It is denied that the land in question is average fall land and is now a pond which retain water six months and more as alleged or at all. It is further denied that the exist any reservoir and therefore the question of such reservoir being wandering field of frog, rare variety of turtle and almost extinct fish and snake does not and cannot arise at all. It is also denied that there has been any illegal pond filling and unauthorized construction. It is denied that there has been any threat to environment as alleged or at all. It is stated that adjudication of the legality or validity of the society is beyond the



-X-

jurisdiction of the present Hon'ble Tribunal. The society was in rightfull possession of the said land being the owner till it has sold the same to the new purchaser.

- 8. I say that the allegations made in the said letter petition are baseless, concoctive and mala fide . I further say that the said letter petition does not warrant any cognizance as the same is completely baseless.
- 9. In view of the above, it is humbly prayed that the present proceedings be dismissed.
- 10. The statements made in paragraph no. 1 to 7 are true to my knowledge and the rest are my humble submission before this Hon'ble Tribunal.



Solemnly affirmed and declared
before me on identification
ASIS KUMAR SEN
ASIS KUMAR SEN
City : Garia, Kolkata.
Notary
No -13682/18

Amitava Datta
Secretary
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

Deponent

05 DEC 2024

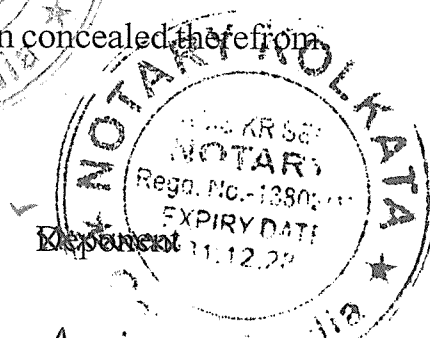
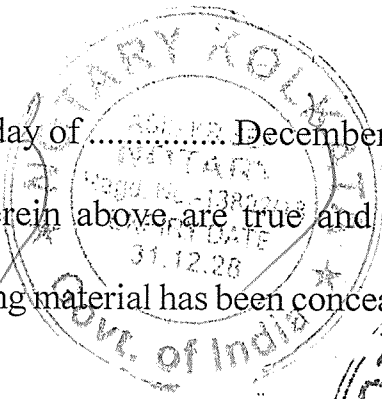


IDENTIFIED BY ME
Stuendavcedip Biswas
ADVOCATE

-X-

Verification

Verified at Kolkata on this the day of December, 2024 that the averments and facts stated herein above are true and correct to my knowledge and belief and nothing material has been concealed therefrom.



Amitava Datta
Secretary
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

Deponent

Solemnly affirm and declare
before me on identification

ASIS KUMAR SEN
ASIS KUMAR SEN
City Civil Court, Kolkata
Notary
No - 15802/18

05 DEC 2024



- 8 -

ANNEXURE - A

**NABADWIP CO-OPERATIVE BRICKS & POTTERY
SOCIETY LIMITED**

Registration No - 45(N)

Dated - 21/02/1961

Village - Bablari
Post Office - Nabadwip
District - Nadia, PIN - 741302
West Bengal

STATUTORY AUDIT REPORT

&

STATEMENT OF ACCOUNTS

Years of Audit: 2023-2024



**Audit Officer,
Sri Amitava Ghosh
Senior Auditor Grade - II
Krishnagar Range Hqrs.
Krishnagar, Nadia**

Amitava Satta
Secretary
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

INTRODUCTORY STATEMENT**YEAR OF AUDIT : 2023-24****(PERIOD OF AUDIT FROM 01-04-2023 TO 31-03-2024)**

1. Name of the Society :Nabadwip Co-Operative Bricks & Pottery Society Ltd
2. Address in full :Vill:- Bablari ,Block:-Nabadwip, Dist-Nadia
- Regd. No and Date: 45 (N) Dt. 21-02-1961 & SSI/N-829/331(a)/72 dated 05/02/1972,
District Industrial Officer, Nadia.
4. Type Of Society : Primary industrial Co-operative Society Ltd
5. No of Mc held during this year : 12
6. Date of A.G.M-: 18/12/23(Attendance 20 member) :
7. No of Members As On 31-03-2024: 32

8. Name of the Board Directors& Designation(As per last introductory Statement)

Name	Designation	Date of Election
1.Sri Durga Das Roy	Chairman	21--12--2020
2.Sri AmitavaDutta	Secretary	"
3.Sri SukalyanGhosh	Director	"
4.Sri SubhajitKarmakar	Director	"
5.Sri ShyamSundarGhosh	Director	"
6.Sri Narayan Debnath	Director	"

10. Name of the last audit officer his Designation : Sri Tapas Kumar Biswas,SAG-I,RangeHQ

11. Name of the Present audit officer His Designation : AmitavaGhosh, Senior Auditor Grade-II
H.Q. NADIA RANGE

12. Paid up Share Capital : Rs.36,080/-
13. Working Capital/Turnover : Rs 2.7 crore
14. Audit Fee : Rs.9500/-(23-24)
15. Net Profit : Rs.23,713.20/-(23-24)
16. Undistributed Profit : Rs.2,65,775.28
17. Place and Date of completion of this audit : Locally 17/09/2024



Audit Officer
17-09-24
Senior Auditor Grade-II
H.Q. Nadia Range

**NABADWIP CO- OPERATIVE BRICKS & POTTERY
SOCIETY LIMITED**

Vill-: Bablari, P.O-:Nabadwip, Dist-Nadia, West Bengal

Report on the Statutory Audit year of 2023-24

I, the undersigned have conducted and completed the statutory Audit of the above named society for the years 2023-24 ,in terms of Sec97(1)(b) of the West Bengal Co-op. Societies Act 2006 as per order no 823/1(2) DA dt. 29/02/24 of the honorable Director of Co-operative Audit, West Bengal . My observations during the course of Audit are given hereunder as separate report u/s 98(1)of the WBCS Act, 2006

Since, audit was completed on the basis of books and records produced by the society, so any information which was come out and was not produced at the time of audit and afterwards and if it changed the audited accounts. Then, The management of the society was fully responsible in this regards.

Though Statutory notice was served to the society prior to audit drawing attention to all members to verify their individual balances with the society's personal ledger, none approached to society during the course of audit with any single point of objection /irregularity in accounts. Therefore, the final accounts submitted by the present management were considered by the undersigned for the purpose of completion Audit.

In addition to the Auditor's certificate at the foot of the Balance sheet , a long term report containing my observation is appended below.

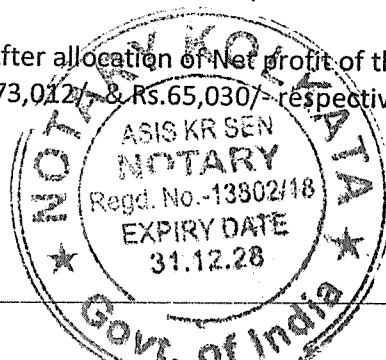
PRELIMINARY-The Society Was registered by the A.R.C.S ,NADIA bearing regn no -45 (N) Dt. 21-02-1961 & SSI/N-829/331(a)/72 dated 05/02/1972, District Industrial Officer, Nadia. The area of membership confined to the Bablari Village with in Nabadwip PS.

MEMBERS -: . The number of members as on 31.03.2024 stood at 32. Member register should be maintained properly.

MEETINGS-: The management of the society is vested upon a board of directors consisting 06 directors elected on 21/12/2020 ..The last A.G.M was held on 18/12/2023 .During these year under audit, Management met 12 times .. No HGM held during the year. The AGM and HGM should be held according to section 29 & 30 of WBCS act 2006 .

PAID UP SHARE CAPITAL -: At the end of the year ,Paid up share capital reached at Rs.36080/- which agreed the detail list submitted by the society. Share certificate must be issued to the members.

STATUTORY FUND -: After allocation of Net profit of the year 2023-24, balance of Reserve fund and B.D.F stood as Rs.73,012/- & Rs.65,030/- respectively. No Reserve fund and No Bad Debt



/s/

Fund has been invested in NDCCB. So, It violates sec 121 & 120 of WBCS Rule 2011 & 81 and 80 of WBCS act 2006. Co-Op Edu .fund stood as Rs.21,606/- This fund should be remitted to the proper corner at an early date.

AUDIT FEES:- An amount of Rs.9500/- has been assessed as audit fee for the year 23-24 as per sec 157 & 159 of WBCS rules 2011. Society should remit this amount within due date.

PROVIDEND FUND—: At the end of this year , Provident fund of the society reached at Rs.3815/- .It carries from last Balance sheet. It should be remembered that according to u/r 122 of wbcS 2011, an employees contribution to the fund in a month shall be eight and one third per cent of his basics.

Other Grant & Fund:- —: At the end of this year , The following fund of the society stood at

Sl No	Head of A/C	Balance	Investment outside
1.	Charity Fund	Rs. 2212.50	Nil
2.	Bonus Allotment	Rs.17548.15	Nil
3.	Development Fund	Rs.2342.65	Nil
4.	Building Fund	Rs.7429.70	Nil
5.	Capital Ex- Fund	Rs.1000.00	Nil
6.	Replace Fund	Rs. 2235.00	Nil

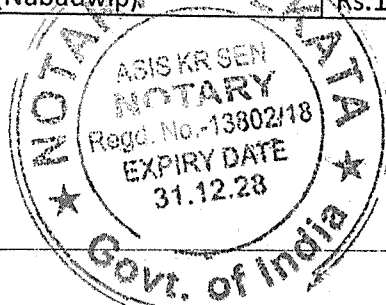
Other Fund:- At the end of this year, Capital reserve for land & Building and Capital Reserve (Land Selling) stood at Rs. 10,53,695/- and Rs.32,00,000/- respectively. It all comes from Last Balance sheet.No documents in this regard has been produced by the society.

Advance(L):- At the end of this year, Advance payable stood at Rs. 15976000/- .No detail list or ledger has been found at the time of Audit.

CASH IN HAND- The closing cash balance as on 31.03.2024 stood at Rs.6847/- only.

CASH AT BANK:- -: The cash at bank on 31/03/2024 were as follows

Sl No	Head of A/C	Balance	Passbook/Bank Statement
1.	C/ A A/C NDCCB	Rs. 367.00	Not Found
2.	S.B A/C NDCCB	Rs.22.00	Not Found
3.	S.B A/C NDCCB (KGR)	Rs.101.00	Not Found
4.	C/ A A/C NDCCB(KGR)	Rs.11.00	Not Found
5.	S.B A/C NDCCB(Nabadwip)	Rs.25.00	Not Found
6.	C/ A A/C NDCCB (Nabadwip)	Rs. 600.00	Not Found
7.	C/ A A/C NDCCB (Nabadwip)	Rs.19,82,458.28	Agreed



(Handwritten Signature)

- 1X -

Share-: As on 31/03/2024 , Rs,5000/- as share invested in NDCCB Ltd.which is agreed by share statement.

Closing Stock-: As on 31/03/2024, Closing stock stood at Rs.64,76,737/- . The management of the society duly confirmed the amount.

Fixed Asset-:As.on 31/03/2024, Fixed Asset of the society stood at Rs.1,17,39,463/- after depreciating amount of Rs.5,11,505/-

Loan & Advance-: As on 31/03/2024, Loan and Advance by members stood at Rs. 3274/- and Rs.110129/- respectively. No detail list or ledger has been found at the time of Audit.

PROFIT / LOSS-: In this year of Audit, Net profit stood at Rs.23,713.20/- .Undistributed profit was increased and it stood at Rs.2,65,775.28/-

Other

- The maintenance of books and records of the society was very much satisfactory.
- The Management of the society is not in practice of submitting the compliance Report. The management is hereby requested again to submit the compliance Report to the Director of Cooperative Audit, West Bengal positively within 45 days of receiving this report u/s 98(2) of the W.B Cooperative societies Act 2006 & Rules 2011.

Wishing a brighter Prospect of the society in future, I convey my heartiest thanks to the management and members of the society for extending their best of Co-operation at the time of Audit.

Audit Officer
12-09-24
Se-
Range



- 18 -

NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

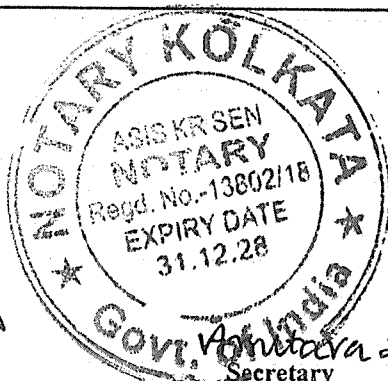
Balance Sheet

As at 31st March 2024

Liabilities		Amount	Amount	Assets		Amount	Amount
Paid-Up-Share Capital				Cash-in-hand			6847.00
A' Class from Individuals			36080.00	Cash-at-Bank			
Statutory Funds				Current A/c NCCB Ltd.			367.00
Reserve Fund		73002.00		SB A/c - NCCB Ltd.			22.00
Bad Debt Fund		65015.00		SB A/c - NCCB Ltd. (Kgr)			101.00
Co-Op. Education Fund		21601.00	159618.00	Current A/c NCCB Ltd. (Kgr)			11.00
Other Grants & Funds (Socyt)				SB A/c NDCCB Ltd. (Naba)			25.00
Chariety Fund		2212.50		Current A/c NDCCB Ltd. (Naba)			600.00
Provident Fund		3815.00		Current A/c NCCB Ltd. (Naba)			1982458.28
Bonus Allowance		17548.15		Investment Share (LBS)			
Development Fund		2342.65		NDCCB Ltd.		5000.00	
Building Fund		7429.70		Nadia Co-Op. Bank MKTG Society Ltd.		500	5500.00
Capital Ex-Fund		1000.00		Fixed Assets			
Replace Fund		2235.00	36583.00	Land			4280260.00
Other Funds				Building			1360304.00
Capital Reserve for Land & Building			1053695.00	Bead Stock			10061.00
Capital Reserve (Land Selling)			3200000.00	Heat Chamber Oven			165433.00
Other Liabilities				Computer			5022.00
Dividend Payable			12453.00	Furniturer			32719.00
Advance			15976000.00	Workshed			3255701.00
Audit Fee Payable			9600.00	Fan			1543.00
Undistributed Profit			265705.28	Tubewell			36763.00
				Plant & Machinery			2123488.00
				Electric Goods			18163.00
				Water Tank			20464.00
				Tray Plate for Fly Ash Bricks			150192.00
				CCTV Camera			23086.00
				Co-Operative Law Book			466.00
				Truck Carriage Van			255798.00
	C/F		20749734.28		C/F		13735394.28

AUDITORS CERTIFICATE

I report that I have audited the above Balance Sheet of NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD. As on 31/03/2023 and the Annexed Profit and Loss Account on that date and have required all the information and explanations. The Balance Sheet exhibits true and fair view of the state of affairs of the Society according to the best of my information and explanation given to me and as shown by the books of Accounts of the Society. In my opinion the books of accounts have been as required under the Act, the Rule and By Laws.



Auditor *[Signature]*
 Senior Auditor Grade-II
 H.Q. Nadia Range

[Signature]
 Chairman
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

[Signature]
 Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

[Signature]
 Director
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Balance Sheet

As at 31st March 2024

Liabilities	Amount	Amount	Assets	Amount	Amount
B/F		20749734.28	B/F		13735394.28
			Land Advance		
			Loan due by members		3274.00
			Advance Members		110129.00
			Advance to S.S.K		50000.00
			ITC Available		
			CGST	46017.00	
			SGST	46017.00	92034.00
			Other Assets		
			Sundry Debtors	14120.00	
			Securiety for Electricity	248046.00	262166.00
			Deposit to Punjab National Bank		20000.00
			Closing Stock		6476737.00
		20749734.28			20749734.28

AUDITORS CERTIFICATE

I report that I have audited the above Balance Sheet of **NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.** As on 31/03/2023 and the Annexed Profit and Loss Account on that date and have required all the information and explanations. The Balance Sheet exhibits true and fair view of the state of affairs of the Society according to the best of my information and explanation given to me and as shown by the books of Accounts of the Society. In my opinion the books of accounts have been as required under the Act, the Rule and By Laws.

Auditor Officer

12-09-24
Senior Auditor Grade-II
H.O. Nabadwip

[Signature]
Chairman

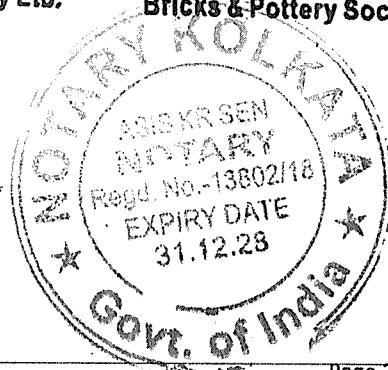
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

[Signature]
Secretary

Nabadwip Co-operative
Bricks & Pottery Society Ltd.

[Signature]
Director

Nabadwip Co-operative
Bricks & Pottery Society Ltd.



NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

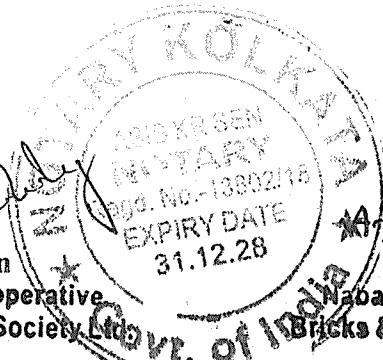
Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Profit & Loss Account

For the year ended 31st March 2024

Particulars	Amount	Particulars	Amount
To Salary Paid	108000.00	By Gross Profit	1552485.00
" Allowance Paid (Staff)	444000.00	(Transferred from Trading A/c)	
" Driver Allowance	144000.00	" Admission Fee	20.00
" Office Expences	6361.00	" Carrying Cost Recd.	6675.00
" Electricity Charges	116710.00		
" Office Rent	23475.00		
" Repairing Charges	27821.00		
" BSNL Connecting Charges	4770.00		
" Printing & Stationery	5760.00		
" Travelling Allowance	19040.00		
" Bank Charges	129.80		
" Misc. Wages	16550.00		
" Miscellaneous Exp.	400.00		
" Donation & Puja Donation	14501.00		
" Discount on Fly Ash Bricks Sales	45.00		
" Carrying Cost Paid	6675.00		
" Diesel Purchase	2930.00		
" Entertainment	1650.00		
" Advertisement	1100.00		
" Puja Bonus	12000.00		
" Tax Consultant Fee	4000.00		
" Expencee for Loan	15000.00		
" Rent of Land	544.00		
" Gram Panchayet Tax	24000.00		
" Donation for Dev. Fund (GP)	9000.00		
" Trade Licence Fee	1500.00		
" A.G.M. Exp.	4500.00		
" Audit Fee Payable	9600.00		
" Depreciation	511505.00		
" Net Profit	23613.20		
(Transferred to P & L App. A/c)			
	1559180.00		1559180.00

Audit Officer
Sukalyam Chosh



Chairman
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Director
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Trading Account

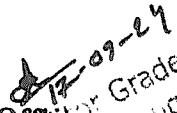
For the year ended 31st March 2024

Particulars	Amount	Particulars	Amount
To Opening Stock	4899247.00	By Sale of Fly Ash Bricks	88545.00
" Fly Ash Purchase	30000.00	" Fly Ash Bricks for Building Construction	42000.00
" Stone Dust Purchase	28000.00	" Closing Stock	6476737.00
" Labour (Prodn)	97550.00		
" Gross Profit	1552485.00		
(Transferred to P & L A/c)			
	6607282.00		6607282.00

Profit & Loss Appropriation Account

For the year ended 31st March 2024

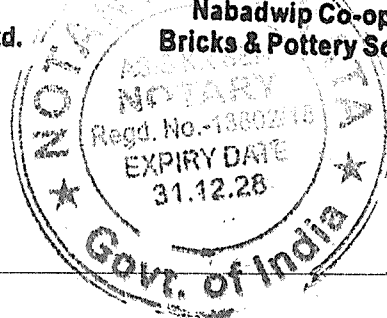
Particulars	Amount	Particulars	Amount
To Reserve Fund	2361.00	By Net Profit	23613.20
" Bad Debt Fund	3542.00	(Transferred from P & L A/c)	
" Co-Op. Education Fund	1181.00	" Undistributed Profit	249176.08
" Undistributed Profit	265705.28	(LBS)	
(Transferred to B/S)			
	272789.28		272789.28


 Audit Officer
 Grade-II
 Nadia Range


 Chairman
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Amitava Datta
 Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Sukalyan Ghosh
 Director
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.



NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

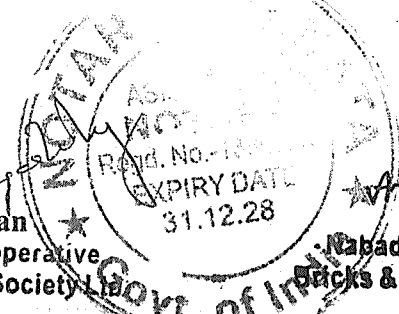
Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

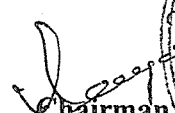
Cash Account

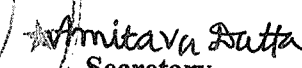
For the year ended 31st March 2024

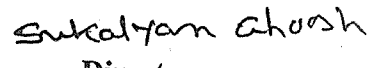
Receipt	Amount	Payment	Amount
Sale of Fly Ash Bricks	88545.00	Deposit to NCCB Ltd.	4990000.00
CGST recd @ 6%	5312.50	Advanceec Refund	1820000.00
SGST recd @ 6%	5312.50	Cheque (Bounce) Returned	300000.00
Withdrawal from NCCB Ltd.	3213129.80	Fly Ash Purchase (Prodn)	30000.00
Advance Recd.	5440000.00	Stone Dust Purchase (Prodn)	28000.00
Carrying Cost recd.	6675.00	Labour (Prodn)	97550.00
Admission Fee from Members	20.00	Workshed (Shed & Grill)	282000.00
Share recf. From Members	2000.00	Workshed (Primer Colour)	1545.00
Fly Ash Bricks for Const. of Building	42000.00	Building (Labour)	99050.00
		Building (Materials)	113827.00
		Building (Misc.)	2245.00
		Building (Fly Ash for Construction)	42000.00
		Carrying Cost Paid	6675.00
		Salary Paid	108000.00
		Allowance Paid	444000.00
		Driver Allowance	144000.00
		Office Expencc	6361.00
		Office Rent	23475.00
		Electricity Charges	116710.00
		Repairing Charges	27821.00
		BSNL Connecting Charges (Net)	4770.00
		Printing & Stationery	5760.00
		Travelling Allowance	19040.00
		Bank Charges	129.80
		Misc. Wages	16550.00
		Miscellaneous Exp.	400.00
		Donation & Puja Donation	14501.00
		Discount on Fly Ash Bricks Sales	45.00
		Diesel Purchase	2930.00
		Entertainment	1650.00
		Audit Fee Paid	9500.00
		Advertisement	1100.00
C/F	8802994.80	C/F	8759634.80


 Audit Officer
 17-09-24
 Senior Auditor Grade-II
 H.Q. Nadia Range


 RAJ. NO. 12345
 EXPIRY DATE 31.12.28


 Chairman
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.


 Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.


 Director
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

- 18 -

NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Cash Account

For the year ended 31st March 2024

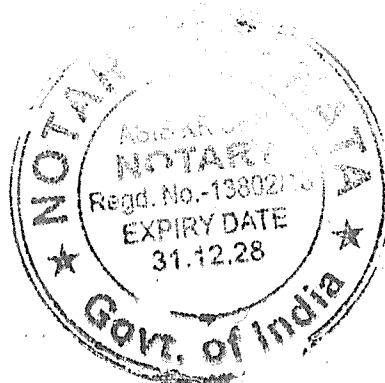
Receipt	Amount	Payment	Amount
B/F	8802994.80	B/F	8759634.80
		Puja Bonus	12000.00
		Tax Consultant Fee	4000.00
		Expence for Loan	15000.00
		Rent of Land	544.00
		Gram Panchayet Tax	24000.00
		Donation for Development Fee	9000.00
		Trade Lisence Fee	1500.00
		A.G.M. Exp.	4500.00
	8802994.80		8830178.80
	34031.00		6847.00
	8837025.80		8837025.80

Audit Officer *[Signature]*
Senior Auditor Grade 2-II
H.Q. Nadia Range

[Signature]
Chairman
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

[Signature]
Secretary
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

[Signature]
Director
Nabadwip Co-operative
Bricks & Pottery Society Ltd.



NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Detailed List of Closing Stock

As on 31.03.2024

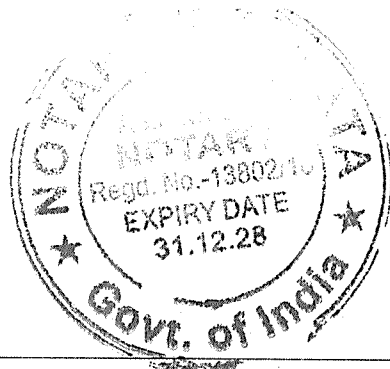
Sl. No	Particulars	Qty	Rates	Value	Total Value
1	Flyu Ash Bricks	688071 Pies	7.00	4816497.00	
					4816497.00
1	Fly Ash Dust	55.963 tons	1380.00	77229.00	
2	Cement	131 Bags	450.00	58950.00	
3	Stone Dust	177.383 tons	800.00	141906.00	
4	Sand	5282 cft.	40.00	211280.00	
					489365.00
	Old Stock			1170875.00	
					1170875.00
	Grand Total				6476737.00

Audit Officer

[Signature]
Chairman
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

Amitava Datta
Secretary
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

Sukalyam Chosh
Director
Nabadwip Co-operative
Bricks & Pottery Society Ltd.



- 28 -

NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Detailed List of Depreciation

As on 31.03.2024

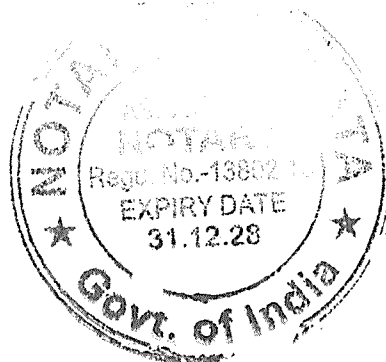
Sl. No	Particulars	Amount	Rates	Amount of Depreciation
1	Building	1131469.00	2.50%	28287.00
2	Dead Stock	11179.00	10%	1118.00
3	Heat Chamber Oven	183814.00	10%	18381.00
4	Computer	7533.00	33.33%	2511.00
5	Furniture & Fixture	36355.00	10%	3636.00
6	Workshed	3128585.00	5%	156429.00
7	Plant & Machinery	2359431.00	10%	235943.00
8	Fan	1714.00	10%	171.00
9	Tubewell	40848.00	10%	4085.00
10	Electric Goods	20181.00	10%	2018.00
11	Water Tank	22738.00	10%	2274.00
12	Tray Plate for Fly Ash Bricks	166880.00	10%	16688.00
13	CCTV Camera	34628.00	33.33%	11542.00
14	Truck Carriage Van	284220.00	10%	28422.00
				511505.00

Audit Officer *12-09-24*
 Senior Auditor Grade-II
 H.Q. Nadia Range


 Chairman
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Amitava Dutta
 Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.

Sukatyan Chosh
 Director
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.



NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LTD.

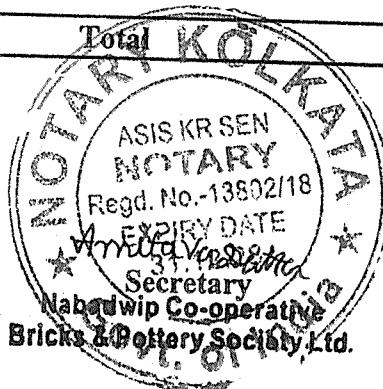
Village - Bablari, Post Office Nabadwip, District - Nadia, PIN - 741302

Detailed List of Paid-Up Share Capital

As on 31.03.2024

Sl. No	Name of Members	Amount
1	Durgadas Roy	
2	Amitava Datta	1500.00
3	Purnendu Bhowmick	1500.00
4	Tulsi Paul	1500.00
5	Mihir Ghoswami	1500.00
6	Swadhin Das	500.00
7	Arunabha Dutta	1100.00
8	Debi Das Roy	1500.00
9	Rishikesh Goswami	500.00
10	Luttu Chowhan	1100.00
11	Nilanta Biswas	1500.00
12	Shyam Ghosh	1500.00
13	Panchkari Ghosh	1100.00
14	Narayan Debnath	500.00
15	Anil Mondal	1100.00
16	Shyam Sundar Das	1500.00
17	Jugal Bairagya	1100.00
18	Dhruba Banik	1100.00
19	Santadas Roy	1100.00
20	Gobinda Sardar	1100.00
21	Kartick Ghosh	1050.00
22	Santu Ghosh	1500.00
23	Gobinda Debnath	1050.00
24	Madan Chowhan	1050.00
25	Nepal Chowhan	1050.00
26	Nirmal Debnath	1040.00
27	Antara Debnath	1040.00
28	Subhajit Karmakar	1000.00
29	Dayamoyee Dutta	1000.00
30	Sukalyan Ghosh	1000.00
31	Sumanjit Chatterjee	1000.00
32	Sanatan Biswas	1000.00
Total		36080.00

[Signature]
Chairman
Nabadwip Co-operative
Bricks & Pottery Society Ltd.



[Signature]
Director
Nabadwip Co-operative
Bricks & Pottery Society Ltd.

FORM 11

[See rule 58(2)]

Name Of District : NADIA

Name Of Block : NABADWIP

Name Of Gram Panchayat : BABLARI

Trade Registration No:- 737

Trade Registration Date:-27-Mar-2024

Trade Registration Certificate issue No:- 1

Issue Date:-27-Mar-2024

Trade Registration Certificate issued for the period of: 2023-2024,2024-2025,2025-2026

To AMITAVA DATTA

(Name of Prop/partner/Director)

Full Address :

VILLAGE -	BABLARI	PARA -	PRANGOPAL NAGAR
POLICE STATION -	NABADWIP	POST OFFICE -	BABLARI
MOUZA -	003 BABLARI DEWANGANJ	DAG -	780, 790
PIN NO -	741316		

Gram Sansad/ Part No. VII

Description of Trade : MANUFACTURING FLY ASH BRICKS

Gram panchayat acknowledges a sum of Rs. 1500 (Rupees One Thousand Five Hundred Only)

From M/S - NABADWIP CO-OPERATIVE BRICKS AND POTTERY SOCIETY LTD

(Name of Trade)

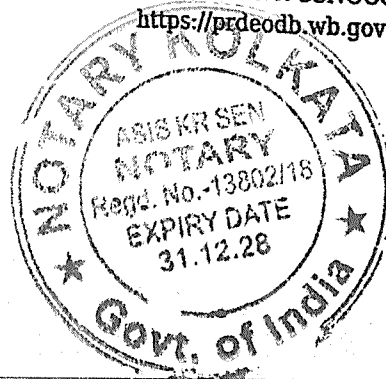
Grant of this certificate shall not absolve the applicant from the requirement of procuring all the statutory clearances to be obtained from the appropriate authority before actual commencement of the trade. If any violation/default is noted later is, the certificate shall be liable to be cancelled and the trade/business shall be closed down with immediate effect.

This Certificate Is Electronically Generated

N.B.: Gram Panchayat has every right to cancel or revoke or not allowing renewal of registration at any time

Ref. Application Docket No. SSNOCOTIO93514191N

<https://prdeodb.wb.gov.in/>





भारत सरकार
Government of India
सूक्ष्म, लघु एवं मध्यम उद्यम मंत्रालय
Ministry of Micro, Small and Medium Enterprises



UDYAM REGISTRATION CERTIFICATE

UDYAM REGISTRATION NUMBER

UDYAM-WB-15-0003151

NAME OF ENTERPRISE

M/S NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LIMITED

TYPE OF ENTERPRISE *

S.No.	Classification Year	Enterprise Type	Classification Date
1	2024-25	Micro	27/04/2024
2	2023-24	Micro	09/05/2023
3	2022-23	Micro	26/06/2022
4	2021-22	Micro	05/06/2021

MAJOR ACTIVITY

MANUFACTURING

SOCIAL CATEGORY OF ENTREPRENEUR

GENERAL

NAME OF UNIT(S)

S.No.	Udyog Aadhaar Memorandum	Unit(s) Name
1	WB15A0003256	Nabadwip Co-Operative Bricks & Pottery Society Ltd

OFFICAL ADDRESS OF ENTERPRISE

Flat/Door/Block No.	PRANGOPAL NAGAR	Name of Premises/ Building	PRANGOPAL NAGAR
Village/Town	BABLARI	Block	NABADWIP
Road/Street/Lane	BABLARI ROAD	City	NABADWIP
State	WEST BENGAL	District	NADIA, Pin 741302
Mobile	7501542466	Email:	ncbpslublari@gmail.com

DATE OF INCORPORATION / REGISTRATION OF ENTERPRISE

21/02/1961

DATE OF COMMENCEMENT OF PRODUCTION/BUSINESS

21/02/1961

NATIONAL INDUSTRY CLASSIFICATION CODE(S)

S.No.	NIC 2 Digit	NIC 4 Digit	NIC 5 Digit	Activity
1	23 - Manufacture of other non-metallic mineral products	2392 - Manufacture of clay building materials	23921 - Manufacture of bricks	Manufacturing

DATE OF UDYAM REGISTRATION

05/06/2021

* In case of graduation (upward/reverse) of status of an enterprise, the benefit of the Government Schemes will be availed as per the provisions of Notification No. S.O. 2119(E) dated 26.06.2020 issued by the M/o MSME.

Disclaimer: This is computer generated statement, no signature required. Printed from <https://udyamregistration.gov.in> & Date of printing:- 29/08/2024

For any assistance, you may contact:

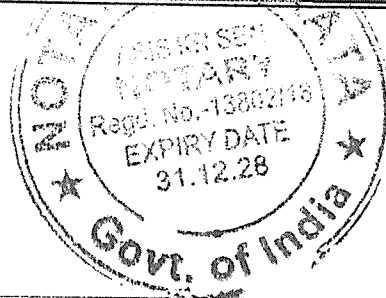
1. District Industries Centre: NADIA (WEST BENGAL)
2. MSME-DFO: KOLKATA (WEST BENGAL)

Visit : www.msme.gov.in ; www.dcmsme.gov.in ; www.champions.gov.in



Follow us @minmsme & @msmechampions

BE A
CHAMPION
with the
Ministry of
MSME





सूक्ष्म, लघु और मध्यम उद्यम मंत्रालय
MINISTRY OF
MICRO, SMALL &
MEDIUM ENTERPRISES



under MSME Sustainable (ZED) Certification Scheme

*We undertake to conform to the values of Zero Defect
Zero Effect in our enterprise and ensure that our
processes shall be environmentally sound and socially
responsible with safe and high quality products.*

*We will give back, in every way we can, to our people
our community and to our planet.*

Nabadwip Co-Operative Bricks & Pottery Society Ltd

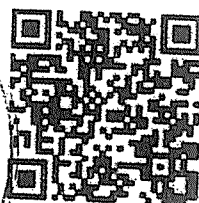
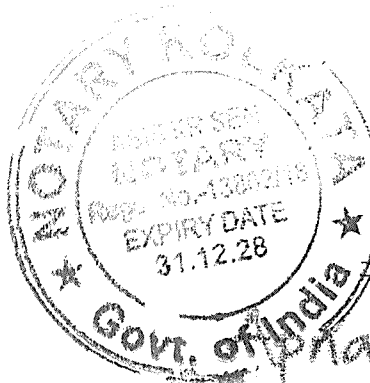
ENTERPRISE NAME

Flat No:- BABLARI. Building:- Nabadwip Co-Operative Bricks & Pottery Society Ltd
Road/Street:- BABLARI. Village/Town:- BABLARI. Block:- . City:- BABLARI, NADIA,
WEST BENGAL-741302

ENTERPRISE ADDRESS

UDYAM-WB-15-0003151

November 11, 2023



ZED_11112023_117290

Maenge ZED!

- 28 -

Acknowledgement Number:69231862011124

Date of filing : 11-Nov-2024

INDIAN INCOME TAX RETURN ACKNOWLEDGEMENT

[Where the data of the Return of Income in Form ITR-1(SAHAJ), ITR-2, ITR-3, ITR-4(SUGAM), ITR-5, ITR-6, ITR-7 filed and verified]
(Please see Rule 12 of the Income-tax Rules, 1962)

Assessment Year
2024-25

PAN	AADAN0025C		
Name	NABADWIP CO OPERATIVE BRICKS & POTTERY SOCIETY LTD		
Address	PRANGOPALNAGAR, BABLARI , NABADWIP , NADIA , 32-West Bengal, 91-INDIA, 741316		
Status	AOP/BOI	Form Number	ITR-5
Filed u/s	139(1)-On or before due date	e-Filing Acknowledgement Number	69231862011124

Taxable Income and Tax Details			
	Current Year business loss, if any	1	0
	Total Income	2	32,120
	Book Profit under MAT, where applicable	3	0
	Adjusted Total Income under AMT, where applicable	4	0
	Net tax payable	5	0
	Interest and Fee Payable	6	0
	Total tax, interest and Fee payable	7	0
	Taxes Paid	8	1,689
	(+) Tax Payable /(-) Refundable (7-8)	9	(-) 1,690
Accreted Income and Tax Detail			
	Accreted Income as per section 115TD	10	0
	Additional Tax payable u/s 115TD	11	0
	Interest payable u/s 115TE	12	0
	Additional Tax and interest payable	13	0
	Tax and interest paid	14	0
	(+) Tax Payable /(-) Refundable (13-14)	15	0

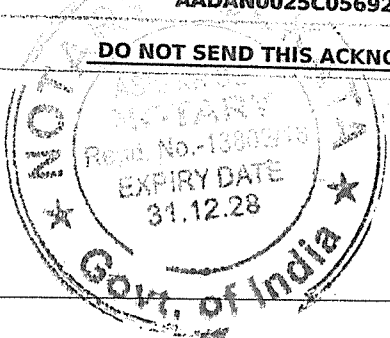
Income Tax Return electronically transmitted on 11-Nov-2024 20:03:22 from IP address 152.59.165.234 and verified by AMITAVA DATTA having PAN CHAPD5344P on 11-Nov-2024 using paper ITR-Verification Form /Electronic Verification Code TAAKW65YDI generated through Aadhaar OTP mode

System Generated
Barcode/QR Code



AADAN0025C0569231862011124a90bc06f512b0aa70183bb34f5fae60662dcdde5

DO NOT SEND THIS ACKNOWLEDGEMENT TO CPC, BENGALURU



Form GSTR-3B

[See rule 61(5)]

-28-

Year	2024-25
Period	Apr-Jun

GSTIN of the supplier	19AADAN0025C1Z6
2(a) Legal name of the registered person	NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LIMITED
2(b) Trade name (if any)	NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LIMITED
2(c) ARN	AA190624678602T
2(d) Date of ARN	16/07/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	36850.00	0.00	2211.00	2211.00	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	0.00	0.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

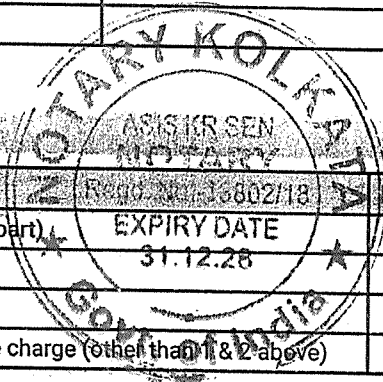
Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1(a) and 3.1.1(i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	0.00	0.00	0.00	0.00



(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	4284.00	0.00	0.00	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	4284.00	0.00	0.00	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter-State supplies	Intra-State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

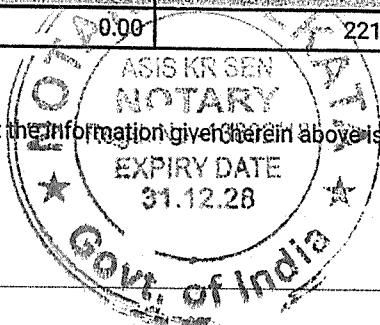
Description	Total tax payable	Tax paid through ITC				Tax paid in cash	Interest paid in cash	Late fee paid in cash
		Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge								
Integrated tax	0.00	0.00	0.00	0.00	-	0.00	0.00	-
Central tax	2211.00	2211.00	0.00	-	-	0.00	0.00	0.00
State/UT tax	2211.00	2211.00	-	0.00	-	0.00	0.00	0.00
Cess	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge								
Integrated tax	0.00	-	-	-	-	0.00	-	-
Central tax	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	-	-	-	-	0.00	-	-
Cess	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
June 2024	0.00	2211.00	2211.00	0.00

Verification:

I hereby solemnly affirm and declare that the information given therein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.



28

Date: 16/07/2024

Name of Authorized Signatory

AMITAVA DATTA

Designation /Status

secretary

FILED



Form GSTR-3B

[See rule 61(5)]

Year	2024-25
Period	Jul-Sep

GSTIN of the supplier	19AADAN0025C1Z6
2(a) Legal name of the registered person	NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LIMITED
2(b) Trade name, if any	NABADWIP CO-OPERATIVE BRICKS & POTTERY SOCIETY LIMITED
2(c) ARN	AA190924840685L
2(d) Date of ARN	18/10/2024

(Amount in ₹ for all tables)

3.1 Details of Outward supplies and inward supplies liable to reverse charge (other than those covered by Table 3.1.1)

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(a) Outward taxable supplies (other than zero rated, nil rated and exempted)	100500.00	0.00	6030.00	6030.00	0.00
(b) Outward taxable supplies (zero rated)	0.00	0.00	-	-	0.00
(c) Other outward supplies (nil rated, exempted)	0.00	-	-	-	-
(d) Inward supplies (liable to reverse charge)	0.00	0.00	0.00	0.00	0.00
(e) Non-GST outward supplies	0.00	-	-	-	-

3.1.1 Details of Supplies notified under section 9(5) of the CGST Act, 2017 and corresponding provisions in IGST/UTGST/SGST Acts

Nature of Supplies	Total taxable value	Integrated tax	Central tax	State/UT tax	Cess
(i) Taxable supplies on which electronic commerce operator pays tax u/s 9(5) [to be furnished by electronic commerce operator]	0.00	0.00	0.00	0.00	0.00
(ii) Taxable supplies made by registered person through electronic commerce operator, on which electronic commerce operator is required to pay tax u/s 9(5) [to be furnished by registered person making supplies through electronic commerce operator]	0.00	-	-	-	-

3.2 Out of supplies made in 3.1(a) and 3.1.1(i), details of inter-state supplies made

Nature of Supplies	Total taxable value	Integrated tax
Supplies made to Unregistered Persons	0.00	0.00
Supplies made to Composition Taxable Persons	0.00	0.00
Supplies made to UIN holders	0.00	0.00

4. Eligible ITC

Details	Integrated tax	Central tax	State/UT tax	Cess
A. ITC Available (whether in full or part)				
(1) Import of goods	0.00	0.00	0.00	0.00
(2) Import of services	0.00	0.00	0.00	0.00
(3) Inward supplies liable to reverse charge (other than 1 & 2 above)	0.00	0.00	0.00	0.00

(4) Inward supplies from ISD	0.00	0.00	0.00	0.00
(5) All other ITC	0.00	0.00	0.00	0.00
B. ITC Reversed				
(1) As per rules 38,42 & 43 of CGST Rules and section 17(5)	0.00	0.00	0.00	0.00
(2) Others	0.00	0.00	0.00	0.00
C. Net ITC available (A-B)	0.00	0.00	0.00	0.00
(D) Other Details	0.00	0.00	0.00	0.00
(1) ITC reclaimed which was reversed under Table 4(B)(2) in earlier tax period	0.00	0.00	0.00	0.00
(2) Ineligible ITC under section 16(4) & ITC restricted due to PoS rules	0.00	0.00	0.00	0.00

5 Values of exempt, nil-rated and non-GST inward supplies

Nature of Supplies	Inter- State supplies	Intra- State supplies
From a supplier under composition scheme, Exempt, Nil rated supply	0.00	0.00
Non GST supply	0.00	0.00

5.1 Interest and Late fee for previous tax period

Details	Integrated tax	Central tax	State/UT tax	Cess
System computed Interest	-	-	-	-
Interest Paid	0.00	0.00	0.00	0.00
Late fee	-	0.00	0.00	-

6.1 Payment of tax

Description	Tax payable	Adjustment of negative liability of previous tax period	Net Tax Payable	Tax paid through ITO				Tax paid in cash	Interest paid in cash	Late fee paid in cash
				Integrated tax	Central tax	State/UT tax	Cess			
(A) Other than reverse charge										
Integrated tax	0.00	0.00	0.00	0.00	0.00	0.00	-	0.00	0.00	-
Central tax	6030.00	0.00	6030.00	6030.00	0.00	-	-	0.00	0.00	0.00
State/UT tax	6030.00	0.00	6030.00	6030.00	-	0.00	-	0.00	0.00	0.00
Cess	0.00	0.00	0.00	-	-	-	0.00	0.00	0.00	-
(B) Reverse charge and supplies made u/s 9(5)										
Integrated tax	0.00	0.00	0.00	-	-	-	-	0.00	-	-
Central tax	0.00	0.00	0.00	-	-	-	-	0.00	-	-
State/UT tax	0.00	0.00	0.00	-	-	-	-	0.00	-	-
Cess	0.00	0.00	0.00	-	-	-	-	0.00	-	-

Breakup of tax liability declared (for interest computation)

Period	Integrated tax	Central tax	State/UT tax	Cess
--------	----------------	-------------	--------------	------

- 31 -

September 2024	0.00	6030.00	6030.00	0.00
----------------	------	---------	---------	------

Verification:

I hereby solemnly affirm and declare that the information given herein above is true and correct to the best of my knowledge and belief and nothing has been concealed there from.

Date: 18/10/2024

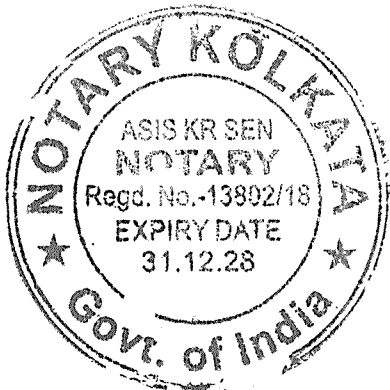
Name of Authorized Signatory

AMITAVA DATTA

Designation /Status

secretory

FILED



Amitava Datta
 Secretary
 Nabadwip Co-operative
 Bricks & Pottery Society Ltd.